

CP No. 85/95
held for order
on 4.7.95 18.8.95
with period of
limitation.

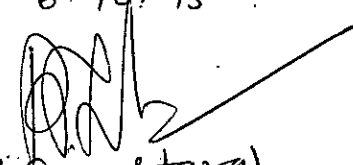
23/6


7

Dated = 18.8.95

Shri C.M. Jha for the
applicant.

Rule on C.P. returnable
on 6.10.95.


(P.P. Srivastava)
M(LA)


(Mrs. Dashpande)
M(LA)

Per Tribunal

Date: 6/10/95

Applicant in person by Mr. V M Jha.
Advocate / Respondent by Mr. Mazumbar
Counsel for want of time
The matter adjourned to 27/11/95.

for ~~first time~~ order a CP 85/95


Dy. Registrar

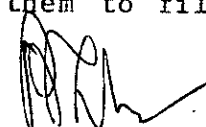
O.A.No.609/92

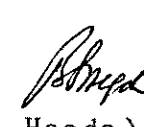
CP No.85/95

Dated: 27.11.95

Mr. C M Jha, counsel for the applicant.

Issue notice to the respondents on CP
No.85/95 returnable on 18.1.1996 calling
upon them to file reply.


(P.P. Srivastava)
Member(A)


(B.S. Hegde)
Member(J)

7

Notices issued
Applicant

21/96
Jali
11/11